

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.338
TO BE ANSWERED ON THE 19TH NOVEMBER, 2019

STEPS TO AID SUGARCANE FARMERS

338. SHRI KUNWAR DANISH ALI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps being taken by the Government for the betterment of sugarcane farmers;
- (b) whether it is a fact that a number of sugarcane farmers committed suicide due to their inability to repay their bank loan; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Department of Agriculture, Cooperation & Farmers Welfare is implementing Sugarcane development programme under National Food Security Mission (NFSM) in 13 major sugarcane growing states from 2014-15 with the aim to increase production and productivity.

Further, the Central Government fixes the Fair and Remunerative Price (FRP) of sugarcane before the commencement of every sugar season. The FRP is a benchmark guaranteed price of sugarcane, determined by the Government below which no sugar mill can purchase sugarcane from cane growers. The Central Government also takes appropriate measures from time to time to stabilize sugar prices at reasonable level and to improve the liquidity position of the mills.

(b) & (c): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled Accidental Death and Suicide in India (ADSI). However, specific information with respect to suicides by sugarcane farmers is not available with the Bureau.
